

16

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/152/2017
NAME OF THE PETITIONER : ADI NARAYANA REDDY (IN THE MATTER OF
ADARSH ESTATES PVT LTD)
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

1) Abhinav Parthasarathy
Prigadarshini
Keerthi K

counsel for
Petitioner

B. Abhinav

For TK Bhaskar

for Respondent

B. Gellan

2) B. Sarathbabu

ORDER

Counsels representing both the parties are present and prayed for time to make submissions. Time is extended at request. Put up on 13.02.2018.

-sd-

(S VIJAYARAGHAVAN)
Member(Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)